

(11)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017  
M.A. No. 533/2017,  
487/2017 & 480/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.  
V/s.  
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mustafa S. Doctor	Sr. Counsel	
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Jaymal J. Oswal

Karan J. Jangiani

Shrey Sangani

i/b JJ Associates

*J. Oswal*  
14.12.17

*S. Sangani*

Mr. Ajay Panicker  
Ms. Vishaki Bhatnagar  
i/b Ajay Law Offices } for IRP

*A. Panicker*  
*V. Bhatnagar*

③	Counsel Mr. Anil Doctor also Advocate Ms. Sonali Aggarwal and Advocate Ms. Praneeta Menla i/b M/s. Jannakar Associates	Advocate for financial creditor	
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*A. Doctor*

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**ORDER**

**MA 533/2017, 487/2017 & 480/2017 in CP No. 69/I&BP/NCLT/MB/MAH/2017**

The Counsel for the Applicant as well as the Respondent/s are present.

At request of the parties, list this matter on 19.12.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)